Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KADEVI INDUSTRIES LIMITED Date of Commencement of Liquidation: 23-02-2018; List of Stakeholders as on Date: 04-04-2018; Name of IP: Mr. G.Satyanarayana Murty; Last 5 digitof registration number: 10356

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				0	0	0	0	NA
2	Liquidation costs incurred till date				11623653	0	0	0	NA
3	Secured financial creditors	4	4123858628	4	4123858628	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		0	0	0	0	0		0	